

Information Note to the Press (Press Release No. 13/2024)

For Immediate Release

Telecom Regulatory Authority of India

TRAI Releases Telecommunication Mobile Number Portability (Ninth amendment) Regulations, 2024.

New Delhi, 14th March 2024 – The Telecom Regulatory Authority of India (TRAI) has today released Telecommunication Mobile Number Portability (Ninth amendment) Regulations, 2024.

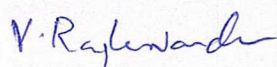
2. Telecommunication Mobile Number Portability Regulations, 2009 (8 of 2009) issued by the Telecom Regulatory Authority of India laid down the regulatory framework for Mobile Number Portability (MNP) in the country. Till date eight amendments of the Telecommunication Mobile Number Portability Regulations, 2009 have been issued.

3. In the recent past, DoT, through its various communications to TRAI, made certain suggestions in respect of regulatory framework for Mobile Number Portability. Keeping in view the suggestion of DoT, the Authority on 27.09.2023 issued Draft Telecommunication Mobile Number Portability (Ninth amendment) Regulations, 2023, for consultation with the stakeholders. Written comments on the issues raised in the draft amendment regulations were invited from the stakeholders by 25.10.2023. Thereafter on the request of stakeholders, the last date for submission of the comments was extended up to 08.11.2023. In response, 13 comments were received from the stakeholders. An Open House Discussion was convened with stakeholders on 22.02.2024 through video conferencing.

4. These amendment regulations are aimed at curbing the practice of porting of mobile numbers by way of fraudulent SIM swap or replacement by unscrupulous elements. Through these amendment regulations, an additional criterion for rejection of the request for allocation of UPC has been introduced. Specifically, the UPC should not be allocated if the request for UPC has been made before the expiry of seven days from the date of SIM swap or replacement of the mobile number.

5. The Telecommunication Mobile Number Portability (Ninth amendment) Regulations, 2024 are available on the TRAI's website (www.trai.gov.in.)

6. For any clarification/ information, Shri Akhilesh Kumar Trivedi, Advisor (Network, Spectrum & Licensing), TRAI may be contacted at Telephone Number +91-11-23210481.


(V. Raghunandan)
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